

Telecom Disputes Settlement & Appellate Tribunal
New Delhi

No. 1/Judicial/Misc./TDSAT/2012

Dated: 25th October, 2021

NOTICE

In continuation of earlier notice of the even date all concerned are hereby informed that the matters listed on 25.10.2021 before the Hon'ble Tribunal shall be taken up as per the table given below:-

Sl. No.	26.10.2021	09.11.2021	18.11.2021
1.	AERA APPEAL/3/2021 Alog with AERA APPEAL/7/2021	BROADCASTING PETITION/531/2021 BROADCASTING PETITION/581/2021 BROADCASTING PETITION/582/2021 BROADCASTING PETITION/587/2021	BROADCASTING PETITION/765/2020
2.	BROADCASTING PETITION/603/2021	BROADCASTING PETITION/614/2021	
3.	-	E .A/9/2019 [ARISING OUT OF BROADCASTING PETITION NO.84/2015, DECIDED ON 31.01.2019]	
4.	-	BROADCASTING PETITION/43/2021	
5.		E .A/3/2021 [ARISING OUT OF B.P.NO.602 OF 2016, DECIDED ON 01.10.2020]	
6.		BROADCASTING PETITION/107/2021	
7.		TELECOM PETITION/10/2021	
8.		BROADCASTING PETITION/425/2021	
9.		MISC APPLICATION/318/2020 IN TELECOM PETITION/558/2015	
10.		MISC APPLICATION/319/2020 IN TELECOM PETITION/673/2015	
11.		MISC APPLICATION/238/2021 IN BROADCASTING PETITION/349/2021	


Desk Officer

To,

1. Notice Board.
2. TDSAT's website.